THE VICE-CHAIRMAN (SHRI SURENDRA SINGH NAGAR): We shall now take up Clause-by-Clause consideration of the Bill.

Clauses 2 to 66 were added to the Bill.

Clause 1, Enacting Formula and the Title were added to the Bill.

THE VICE-CHAIRMAN (SHRI SURENDRA SINGH NAGAR): The hon. Minister to move that the Bill be passed.

SHRIMATI NIRMALA SITHARAMAN: Sir, I move:

That the Bill be passed.

The question was put and the motion was adopted.

The National Forensic Sciences University Bill, 2020

THE VICE-CHAIRMAN (SHRI SURENDRA SINGH NAGAR): We shall now take up the National Forensic Science University Bill, 2020. Shri Amit Shah to move a motion for consideration of the National Forensic Science University, Bill 2020.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): Sir, on behalf of my hon. senior colleague, Shri Amit Shah, I move:

"That the Bill to establish and declare an institution to be known as the National Forensic Sciences University as an institution of national importance to facilitate and promote studies and research and to achieve excellence in the field of forensic science in conjunction with applied behavioural science studies, law, criminology and other allied areas and technology and other related fields, and to provide for matters connected therewith or incidental thereto, as passed by Lok Sabha, be taken into consideration."

The question was proposed.

THE VICE-CHAIRMAN (SHRI SURENDRA SINGH NAGAR): The first speaker is Shri Balasubramoniyan. You have two minutes.

SHRI S. R. BALASUBRAMONIYAN (Tamil Nadu): Mr. Vice-Chairman, the National Forensic Sciences University Bill, 2020 seeks to repeal the 2008 Act and to establish the Gujarat Forensic Sciences University, Gandhinagar, and the Lok Nayak Jayaprakash

Narayan National Institute of Criminology and Forensic Sciences, New Delhi, as a university called the National Forensic Sciences University at Gujarat. The Bill declares the University to be an institution of national importance. The campuses of the university will include the campuses of the two universities.

(THE VICE-CHAIRMAN, DR. SASMIT PATRA, *in the Chair.*)

Forensic science is one of the upcoming career fields in India with a wide scope for jobs across various crime bureaus, educational institutions and law firms among others. Forensic science with criminology takes a student on a journey from crime scene to court rooms, experiencing many traditional and specialist fields of forensic investigation, allowing students to become an expert in laboratory analysis of evidence.

At the time when the country is reeling under the prevalence of plethora of crimes, particularly against women and children, the development of centre of excellence in forensic science is the need of the hour. In a wide and vast country like India, identification, analysis of *modus operandi* of crimes requires specialized knowledge.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Member, please conclude.

SHRI S. R. BALASUBRAMONIYAN: I have not even taken one minute.

Forensic science acts as a bridge in such special cases.

Digital India witnesses digital frauds and crime and naturally digital forensic requires maximum focus and support. Today, our country witnesses unprecedented increase in cybercrime and digital frauds. I am sure every Member in this august House knows about bank frauds, digital thefts and looting through cloned ATM debit and credit cards.

There is prevalence of frauds and siphoning using PM Jan Dhan bank accounts. When the Direct Benefit Scheme and Jan Dhan Yojana were introduced, the Government had said that it would eliminate the menace of middlemen corruption and fraud. But corruption and frauds have started to happen in those schemes. Therefore, more digital forensic experts are mandatory to monitor the functioning of Government schemes.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Member, please conclude.

SHRI S. R. BALASUBRAMONIYAN: I will finish it. If you don't allow me, I will go.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): No, no. Go ahead.

There are only seven Central Forensic Science Laboratories in India but not a single one in Tamil Nadu. With increasing incidence of cybercrime and digital frauds in the country, there is an urgent need to create a Central Forensic Science Laboratory in Chennai, Tamil Nadu. I would request the hon. Minister to take necessary steps to establish a Central Forensic Science Laboratory in Chennai with the state-of-the-art DNA analysis unit.

The hon. Chief Minister of Tamil Nadu, Shri Edappadi K. Palaniswami, has asked the Union Government to establish a National Forensic Science University in Tamil Nadu. I therefore urge the Government to create an Advanced Centre for Research in Forensic Science and Criminology in Tamil Nadu. Because of its immense contribution to nation building, Tamil Nadu deserves much more from the Centre.

श्री मुजीबुल्ला खान (ओडिशा): उपसभाध्यक्ष महोदय, मुझे अपने दल की तरफ से बोलने का मौका मिला, इसलिए मैं अपने दल के अध्यक्ष को भी धन्यवाद देना चाहता हूं। इस बिल के अंतर्गत सरकार गुजरात फोरेन्सिक विश्वविद्यालय को राष्ट्रीय फोरेन्सिक विज्ञान विश्वविद्यालय का दर्जा देने जा रही है और लोकनायक जयप्रकाश नारायण नेशनल इन्स्टिट्यूट ऑफ क्रिमिनोलॉजी एंड फोरेन्सिक साइंस को इन्स्टिट्यूट ऑफ नेशनल एमिनेंस के दर्जे से नवाज़ रही है। मैं इन कदमों की दिल से तारीफ करता हूं। माननीय प्रधान मंत्री जी का तहेदिल से धन्यवाद अदा करता हूं। सर, आप जानते हैं कि आजकल ऐसा होता है कि बहुत-सी जगहों पर किसी को मार दिया जाता है और उसको आत्महत्या का रूप दे दिया जाता है। इसीलिए हमको इस बिल की बहुत जरूरत है। मैं उन लोगों को धन्यवाद देना चाहता हूं, जो सच्चाई को सामने लाने की कोशिश कर रहे हैं। महोदय, पूरी न्याय प्रणाली में क्रिमिनल जस्टिस बहुत ही महत्वपूर्ण बिंदु होता है और उसको मजबूत रखना हमारी जिम्मेदारी है। किसी भी असहाय या बेगुनाह को कभी सज़ा नहीं मिलनी चाहिए। जो गुनहगार है, उसको पकड़कर सज़ा हो, ऐसी कोशिश की जा सकती है। अगर हम आज भी देखेंगे, तो फोरेंसिक साइंस की सुविधा बहुत ही कम जगहों पर उपलब्ध है और इसकी गुणवत्ता हमेशा प्रश्न के अधीन रहती है।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Member, please conclude.

श्री मुजीबुल्ला खान: इस बिल के माध्यम से इसकी गुणवत्ता को बढ़ाया जा सकता है। जहां पर जरूरत हो, वहीं पर फोरेंसिक एक्सपर्ट्स की संख्या भी बढ़ाई जा सकती है। इसीलिए गुजरात के फोरेंसिक कॉलेज को नेशनल फोरेंसिक साइंस यूनिवर्सिटी घोषित करना एक सही कदम है। मैं इसकी सराहना करता हूं। यह भी एक सराहना का विषय है कि प्रधान मंत्री मोदी जी ने दिल्ली के लोकनायक जयप्रकाश नारायण नेशनल इन्स्टिट्यूट ऑफ क्रिमिनोलॉजी एंड फोरेंसिक साइंसेज़

को यूनिवर्सिटी का दर्जा देने के बारे में सोचा है। इनकी संख्या बढ़ जाने से देश-विदेश में भारत के मान-सम्मान को बहुत बढ़ावा मिलेगा, रिसर्च की दुनिया में भारत का डंका बजेगा। हम उम्मीद करते हैं कि हर एक राज्य में इसकी एक शाखा होगी, जिससे इसकी गुणवत्ता को बढ़ावा मिलेगा। महोदय, मैं इस बिल का समर्थन करता हूं और माननीय मंत्री जी को धन्यवाद देता हूं कि हमारे देश को सच्चाई के रास्ते पर आगे ले जाने के लिए आप कोशिश करेंगे, धन्यवाद, जय हिन्द।

पोत परिवहन मंत्रालय के राज्य मंत्री; तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री मनसुख मांडविया): सर, जब फोरेंसिक साइंसेज़ एक राइज़िंग सेक्टर था, उस वक्त मोदी जी ने गुजरात में उसके भविष्य को देखते हुए - भविष्य में उसका क्या महत्व होगा, भविष्य में उसकी कितनी आवश्यकता होगी, उसको ध्यान में रखते हुए इस यूनिवर्सिटी की स्थापना की थी। मुझे खुशी इस बात की है कि आज के दिन भारत में ही नहीं, बल्कि एशिया की कई कंट्रीज़ में और दुनिया की कई कंट्रीज़ में ऐसे offence होते हैं और उनके इन्वेस्टिगेशन के लिए गुजरात की फोरेंसिक साइंसेज़ यूनिवर्सिटी में मामले आते हैं और उनका सॉल्यूशन वहां पर होता है। इस यूनिवर्सिटी को नेशनल यूनिवर्सिटी के रूप में हम ले जा रहे हैं, इसलिए इस अवसर पर मैं खुशी व्यक्त करता हूं और इस प्रस्ताव का समर्थन करता हूं।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Now, hon. Member, Shri V. Vijayasai Reddy. You have two minutes.

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Sir, on behalf of my party, I rise to support this Bill. It is a good step. The University was inaugurated by the hon. Prime Minister and Gujarat is the first State in the world which has a Forensic Sciences University. It will help in mapping of crime and litigation pattern in the country. India needs to have forensic laboratories in every State because crime prevails throughout the country and not just in one State. Therefore, there is a need to have at least one university in each State to help police and law enforcement agencies with their network. It will also help in creating specialists who have good knowledge about forensics and uniformalise education in the sector which has largely been defined.

Sir, I would like to know from the hon. Minister, who is sitting here: Is there any plan for expanding the network of forensic universities to Andhra Pradesh also? Hyderabad has a classic, very highly technological and superior forensic laboratory. Similar laboratories and universities should be set up in remaining parts of the country, particularly in Andhra Pradesh. Thank you very much, Sir.

श्री राम चन्द्र प्रसाद सिंह (बिहार): उपसभाध्यक्ष महोदय, आपका बहुत-बहुत धन्यवाद। मैं इस विधेयक का समर्थन करता हूं। यह विधेयक बहुत ही महत्वपूर्ण है और इसके माध्यम से फोरेंसिक

[श्री राम चन्द्र प्रसाद सिंह]

यूनिवर्सिटीज़ बनाई जा रही हैं। पुलिस में जब भी एफ.आई.आर. दर्ज होती है, तो सबसे पहले फोरेंसिक की आवश्यकता क्राइम के इन्वेस्टिगेशन में पड़ती है, डिटेक्शन ऑफ क्रिमिनल्स हैं, उनके लिए पड़ती है। आप जब चार्जशीट कोर्ट में दाखिल करते हैं, तो उसके लिए सारी चीज़ों को जुटाना पड़ता है और ट्रायल में इनको लाना पड़ता है। आज जिस प्रकार के क्राइम्स हो रहे हैं- पहले जिस तरह से इन्वेस्टिगेशन होती थी, उस प्रकार से इन्वेस्टिगेशन अब संभव नहीं है। आज की जरूरत है कि फोरेंसिक साइंसेज़ में ज्यादा से ज्यादा रिसर्च हो, अच्छी methodology लेकर आएं, उसमें अच्छे instruments आएं और जब इसकी पढ़ाई यूनिवर्सिटी में होगी, तो उनको इसका फायदा भी होगा। यह मेरा अनुरोध होगा कि सभी States में, खास कर crime को investigate करने में, criminals को सजा दिलाने में police को और ताकत मिले, इसके लिए आवश्यक है कि States में forensic की जितनी भी laboratories हैं, उन सभी के यहाँ कम से कम एक-एक college की स्थापना की जाए, जिसका इसका पूरे देश को फायदा मिलेगा।

महोदय, आपने मुझे यहाँ पर अपने विचार रखने का अवसर दिया है, इसके लिए आपका बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Thank you hon. Member. Hon. Minister, for your reply please.

श्री जी. किशन रेड्डी: उपसभाध्यक्ष जी, आपका बहुत-बहुत धन्यवाद। महोदय, मैंने लोक सभा द्वारा पारित, "The National Forensic Sciences University Bill, 2020" को इस सदन में consideration के लिए प्रस्तुत किया है। आज के समय में अपराध बहुत ज्यादा technology-based हो गए हैं। एक अच्छी, proper and scientific police investigation करने में forensic science का बहुत बड़ा योगदान होता है, इसीलिए आज national level पर एक ऐसी university होनी चाहिए। माननीय प्रधान मंत्री नरेन्द्र मोदी जी का vision है कि forensic science तथा इससे संबंधित क्षेत्रों के लिए हमें एक holistic और latest technology के development पर आधारित institutes का निर्माण करना चाहिए। उनकी ऐसी इच्छा थी, इसीलिए इस संदर्भ में, इस सरकार ने संसद के पिछले सत्र में National Forensic Sciences University Bill, 2020 लोक सभा में प्रस्तुत किया था। National Forensic Science भारत के trained और qualified manpower की मांग पूरा करेगा और forensic science के क्षेत्र में capacity building का फायदा भी देगा। National Forensic Science University भारत में forensic science के साथ-साथ applied behaviour research, law, criminology तथा अन्य concerned sectors में भी काम करने वाली है। मैं आप सभी लोगों को बताना चाहता हूं कि NFSU एक Institute of National Importance होगा। यह forensic science के क्षेत्र में affiliating university भी होगी। देश की इस field में, colleges में, अन्य institutions के affiliattion में भी Gujarat University काम करे, इसके

लिए अब इसको National Forensic University का दर्जा मिलेगा। इसके साथ ही ये सबको affiliation भी दे सकते हैं। इस प्रकार ये National Forensic Science क्षेत्र में Centre of Excellency स्थापित करके इन क्षेत्रों में modern facilities प्रदान करेंगे।

उपसभाध्यक्ष महोदय, GFSU ने पिछले एक दशक में अपने आपको एक बहुत ही प्रभावशाली और world-class university के रूप में विकसित किया है। GFSU is presently conducting 41 highly specialized and unique master level programmes in subjects related to forensic science and allied sciences. In fact, मुझे इस सदन को यह बताने में बहुत प्रसन्नता हो रही है कि GFSU विश्व की केवल सबसे पहली ही नहीं, बल्कि इकलौती Forensic Science University है। इसका एक बहुत बड़ा कारण यह है कि Gujarat Forensic Science University को National Forensic Science University में upgrade करने के लिए, वहाँ का infrastructure, academic experience, work culture and professionalism भी अब National Forensic Science University में आने वाला है। गुजरात सरकार ने GFSU को National Forensic Science University के रूप में upgrade करने लिए in principle approval प्रदान कर दिया है एवं अन्य बातों के साथ-साथ इसका भी अनुरोध किया है कि GFSU की संपत्ति का National Forensic Science University को अपने उद्देश्यों को पूरा करने के लिए उपयोग करना चाहिए।

उपसभाध्यक्ष महोदय, मैं आज बताना चाहता हूं कि देश भर में forensic science के बहुत cases बढ़ रहे हैं, crime भी बढ़ रहे हैं। A lot of cases are pending. आज 1 लाख, 50 हजार cases pending हैं। यदि आज की latest स्थिति देखें तो, 1,83,674 cases pending हैं, because there is no manpower. Forensic science में manpower की कमी होने के कारण इतनी बड़ी संख्या में cases pending हैं। India में अलग-अलग गवर्नमेंट्स में, State Governments और Central Government की मिलाकर 8,236 postss sanction की गई हैं। उनमें से 4,097 posts manpower नहीं होने के कारण, trained post नहीं होने के कारण, qualified post नहीं होने के कारण pending हैं।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Hon. Minister, please be brief.

श्री जी. किशन रेड्डी : जी। उपसभाध्यक्ष जी, आज forensic science में लगभग 1 लाख 14 हजार posts की need है। अभी NASSCOM की एक रिपोर्ट है कि इंडिया में 3.5 million cyber security experts चाहिए। उनकी रिपोर्ट में ऐसा दिया गया है। इसलिए यह University भारत सरकार का एक बहुत अच्छा कदम है। यह visionary leader, नरेन्द्र मोदी जी का कदम है। इसलिए मैं आप सब लोगों को धन्यवाद देना चाहता हूँ। इस यूनिवर्सिटी के द्वारा देश भर के हर जिले के जितने भी colleges होंगे, जितनी भी institutes होंगी, उनको हम affiliation देंगे। हम इसमें in-house training देंगे। हम पैरा-मिलिट्री और स्टेट पुलिस को भी training देंगे और judiciary को भी training देंगे। इसके साथ-साथ हम नए-नए courses लेकर नए

[श्री जी. किशन रेड्डी]

students के लिए employment generation करेंगे। इस field में आने वाले दिनों में कोई कमी नहीं रहनी चाहिए। अभी यह गुजरात की number one University है। अभी दुनिया में ऐसी यूनिवर्सिटी कहीं भी नहीं है, इस दृष्टिकोण से यह भारत में number one University होगी और दुनिया में भी number one University होगी। इसलिए मैं आभार व्यक्त करता हूँ कि सभी माननीय सांसदों ने इसमें भागीदार होकर इसका समर्थन किया है। मैं आपके माध्यम से सभी सांसद महानुभावों को धन्यवाद देता हूँ।

THE VICE-CHAIRMAN (DR. SASMIT PATRA): I shall now put the Motion moved by hon. Minister of State, Shri G. Kishan Reddy, as passed by Lok Sabha, for consideration of The National Forensic Sciences University Bill, 2020 to vote. The question is:

"That the Bill to establish and declare an institution to be known as the National Forensic Sciences University as an institution of national importance to facilitate and promote studies and research and to achieve excellence in the field of forensic science in conjunction with applied behavioural science studies, law, criminology and other allied areas and technology and other related fields, and to provide for matters connected therewith or incidental thereto, as passed by Lok Sabha, be taken into consideration."

The motion was adopted.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): We shall now take up Clause-by-Clause consideration of the Bill.

Clauses 2 to 56 were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): Now, hon. Minister to move that the Bill be passed.

श्री जी. किशन रेड्डी: महोदय, मैं प्रस्ताव करता हूँ:

"कि विधेयक को पारित किया जाए।"

The question was put and the motion was adopted.